

**CAUSE – LIST 21.03.2016**

S.No	<i>NAME OF MEDIATORS</i> <i>Shri/Smt/Ms.</i> <i>(Advocate's)</i>	TYPE OF CASE & No. WITH TITLE OF CASE	NAME OF ADVOCATE P/etitioner's	NAME OF ADVOCATE Respondent's
01.	Shri D S Udawat , Advocate	S.B. Civil Tr.Pet . No. 05/2016, Smt. Kalpana Sikaligar V/s Deepak Sikaligar	Mr. M L Khatri	-----
02.	Dr.Pramila Acharya , Advocate	S.B. Civil Tr.Pet . No. 06/2016, Smt. Gopi V/s Vijay Shankar Chandak	Mr. Nitin Trivedi	----
03.	Dr. A. A. Bhansali , Advocate	S.B.Civil Tr. Pet. No.149/2015, Divya V/s Hitesh	Mr. Usman Gani	----

**CAUSE – LIST 25.03.2016**

S.No	<i>NAME OF MEDIATORS</i> <i>Shri/Smt/Ms.</i> <i>(Advocate's)</i>	TYPE OF CASE & No. WITH TITLE OF CASE	NAME OF ADVOCATE P/etitioner's	NAME OF ADVOCATE Respondent's
01.	Shri Harish Purohit,Advocate	S.B. Civil Tr.Pet . No. 07/2016, Smt. Ruchika V/s Kailash Meena	Mr. Sushil Bishnoi	-----

DY. SECRETARY  
RAJ. STATE LEGAL SERVICES AUTHORITY JODHPUR